Office Memorandum

New Delhi, dated the 14.10.2019

Subject: -Weekly Report in respect of important developments in CBIC for the week –07.10.2019 to 11.10.2019-

Based on the inputs received from various sections, following is the compilation of the important developments for the week –07.10.2019 to 11.10.2019

1. Legislative Changes:
   - Notification No. 73/2019 dated 09.10.2019 issued regarding Courier Shipping Bill from export of Commercial Goods others then goods.
   - Notification No. 74/2019 dated 09.10.2019 issued regarding Courier Shipping Bill from export of Commercial Goods others then goods.

(Sunil Kumar Sinha)
Commissioner Coord

1. Chairman, CBIC
2. Member (Tax Policy, IT, Legal & CV)
3. Member (Customs)
4. Member (Admn)
5. Member (Investigation, CX & GST)

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